

DIVISION BENCH
COURT - II

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/174(KB)2021
IA(I.B.C)/451(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH JULY 2024

IN THE MATTER OF	UCO BANK VS SHANKAR PODDAR
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Santosh Kumar Ray, Adv.] For the Financial Creditor
Ms. R. Sanyal, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]

Mr. Tapas Kumar Das, Adv.] For the Personal Guarantor

ORDER

1. Learned Counsel for the Financial Creditor present. Learned Counsel for the Personal Guarantor present.
2. Learned Counsel appearing on behalf of the Financial Creditor brought to our notice that C.P. (IB)/158(KB)2021 filed against the same Personal Guarantor and has been admitted by an order dated 30th April, 2024 passed by this Tribunal.
3. In view of this, C.P. (IB)/174(KB)2021 along with IA(I.B.C)/451(KB)2024 is dismissed.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**